GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA UNSTARRED QUESTION NO. 2539

ANSWERED ON MONDAY, 17 MARCH, 2025/PHALGUNA 26, 1946 (SAKA)

REPRESENTATIONS AGAINST UNIFIED PENSION SCHEME

†2539. Shri Hanuman Beniwal

Will the Minister of Finance be pleased to state:

- (a) whether the Government has received several representations against the Unified Pension Scheme;
- (b) if so, the details thereof and the shortcoming noticed by the Government in the said pension scheme causing discontent among the employees;
- (c) the details of the difference between the Unified Pension Scheme and the Old Pension Scheme;
- (d) whether the Government proposes to reintroduce the Old Pension Scheme in the interest of the employees; and
- (e) if so, the time by which it is likely to be introduced and if not, the reason therefor?

ANSWER

MINISTER OF STATE FOR FINANCE

(SHRI PANKAJ CHAUDHARY)

- (a) & (b) Unified Pension Scheme (UPS) has been notified by the Government on 24.01.2025, as an option under National Pension System (NPS) with the objective of providing assured monthly payout after retirement to the Central Government employees covered under the NPS. The UPS has been envisaged to address the demand of the employees covered under National Pension System (NPS) regarding assured pension after retirement while ensuring fiscally responsible funded and contributory pension scheme.
- (c) The Old Pension Scheme is a defined benefit non-contributory scheme, fully funded by Government. It is applicable to Central Government employees who have joined the service before 01.01.2004 whereas UPS is defined contribution scheme with elements of defined benefit. It relies on the regular and timely accumulation and investment of applicable contributions (from both the employee and the employer) for assured payout to the employees.
- (d) & (e) No such proposal is under consideration.
